

**Representation of SC/ST employees  
in Super Bazar**

5389. SHRI BANWARI LAL BAIRWA : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) whether Scheduled Caste and Scheduled Tribe persons are given due representation in various grades in the Super Bazar, Connaught Place, New Delhi;

(b) if so, the details thereof; and

(c) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI A. K. PANJA) : (a) Yes Sir.

(b) 7.5% of each category of posts in the Cooperative Stores Limited (popularly known as Super Bazar), New Delhi are reserved for Scheduled Caste and Scheduled Tribe candidates as per Recruitment and Promotion Rules of the Super Bazar. As on 1.1.1986, there were 140 employees belonging to Scheduled Castes and Scheduled Tribes out of 1260 employees on the strength of Super Bazar.

(c) Does not arise.

**Low recovery of bank credit**

5390. SHRI K. PRADHANI : Will the Minister of FINANCE be pleased to state :

(a) whether the lack of proper co-ordination between Government agencies and commercial banks has led to low levels of recovery for bank credit to finance rural schemes in the priority sector like the Integrated Rural Development Programme (IRDP), Economic Rehabilitation of Rural Poor (ERRP), Self-Employment to Educated Unemployed Youth (SEEUY) in Orissa; and

(b) if so, the steps being taken to improve matters and enlarge the amount

of these schematic advances given by banks to the beneficiaries in rural Orissa ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) Institutional arrangements exist at present both at the district level and also at the State level for better coordination between Government agencies and the commercial banks for ensuring better flow and proper monitoring of credit to the various sections of society including programmes such as Integrated Rural Development Programme and Self-Employment to Educated Unemployed Youth. The District Consultative Committees as well as the State Level Coordination Committees provide this forum for coordination. There is also an arrangement at the Block level for better coordination between the commercial banks and governmental agencies. The Regional Consultative Committees set up under the Banking Companies (Acquisition and Transfer of Undertaking) Act 1970 and 1980 are also represented by Central and State Governments as well as representatives of commercial banks. This Committee reviews periodically the performance of banks in a particular region and wherever considered necessary recommends remedial action for better coordination between banks and Governmental agencies.

(b) Instructions have been issued by the RBI to banks for improving their recovery performance. These include strengthening and gearing up of the organisational structure both at controlling offices and field level, having a schematic approach to lending, toning up the pre-lending appraisal system and the post lending supervision techniques and monitoring of credit, arranging recovery drive to coincide with harvest and organising block-wise recovery campaigns in association with State Governments, creation of separate recovery cells for a cluster of nearby branches, etc.

**Opening of new Gramin Bank branches  
in Kangra district (H.P.)**

5391. PROF. NARAIN CHAND PARASHAR : Will the Minister of FINANCE be pleased to state :

(a) whether the Himachal Gramin Bank has applied to the Reserve Bank of India for the sanction of licences for opening new branches at Chanaur, Sansarpur Terrace and Adhedian-hattian in Tehsil Dehra at District Kangra in Himachal Pradesh;

(b) if so, the dates on which the applications for the sanction of licences were received by the Reserve Bank of India and the dates on which licences have been sanctioned; and

(c) if licences have not been issued so far, the reasons for delay and the likely date by which the licences would be issued ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) to (c) Reserve Bank of India (RBI) has reported that Himachal Gramin Bank has applied in June, 1984 for opening its branches at Chanaur, Sansarpur Terrace and Adhedian Hattian in District Kangra, Himachal Pradesh. These applications were kept pending by the RBI since branch expansion programme for 1982-85 of Kangra District was completed and new branch licensing policy for 1985-90 was being finalised. The new branch licensing policy for the period 1985-90 has been formulated by Reserve Bank of India. In accordance with this policy a bank office is to be opened for every 17,000 population in each block. The policy also envisages filling up of spatial gaps. RBI has reported that Chanaur, Sansarpur Terrace and Adhedian-Hattian centres fall in surplus blocks. RBI has, however, advised the Regional Rural Bank to refer the centres to the Group set up for the identification of centres, for opening bank offices under the branch licensing policy for 1985-90. The question of opening offices at these centres will be considered by RBI in the light of the branch licensing policy if they are included in the list of centres for opening bank offices, finalised and recommended by State Government.

**Hotel loan fund to finance two-star/  
three-star hotels**

5392. SHRI R.M. BHOYE : Will

the Minister of PARLIAMENTARY AFFAIRS AND TOURISM be pleased to state :

(a) whether it is a fact that a Hotel Loan Fund has been floated to finance new hotels under the two and three star categories; and

(b) if so, the details in this regard ?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND TOURISM (SHRI H.K.L. BHAGAT) : (a) There is no such fund separately for hotels. The public sector financial institutions provide term loan for hotels.

(b) Does not arise.

**Trade with USSR**

5393. SHRI N. DENNIS : Will the Minister of COMMERCE be pleased to state :

(a) whether it is a fact that our trade with Soviet Union is increasing every year;

(b) if so, the names of the articles imported from and exported to the USSR during 1983-84, 1984-85 and 1985-86;

(d) the details regarding their value and the quantum of trade, details separately for public sector and private sectors; and

(d) the steps taken to improve trade with the USSR ?

THE MINISTER OF COMMERCE AND FOOD AND CIVIL SUPPLIES (SHRI P. SHIV SHANKER) : (a) and (b) Yes, Sir. The items exported from India to the Soviet Union are Agricultural Products, Minerals and Ores, Chemicals and Allied Products, Leather and Leather Manufactures, Textile Goods, Engineering Goods, etc. The Indian imports from the Soviet Union consist of Machinery, Equipment & Spare parts. Crude Oil and Petroleum Products, Fertilizers, Chemicals and Pharmaceutical Products, Steel Products, Non-ferrous Metals, etc.

(c) Separate details are not being